



# TAMIL NADU GOVERNMENT GAZETTE

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## Part II—Section 2

**Notifications or Orders of interest to a section of the public  
issued by Secretariat Departments.**

### NOTIFICATIONS BY GOVERNMENT

#### FINANCE DEPARTMENT (Salaries)

NOTIFICATION REGARDING THE SPOT PURCHASE OF DOMESTICALLY PRODUCED TOOR DHAL FROM THE PRODUCTION CENTRES SHALL BE MADE BY THE TAMIL NADU CIVIL SUPPLIES CORPORATION FOR THE PUBLIC DISTRIBUTION SYSTEM UNDER THE TAMIL NADU TRANSPARENCY IN TENDERS ACT, 1998

*[G.O. Ms. No. 142, Finance (Salaries), 13th April 2009, Panguni-31, Thiruvalluvar Aandu-2040.]*

#### **No. II(2)/FIN/160(a)/2009.**

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the spot purchase of domestically produced Toor Dhal from the production centres shall be made by the Tamil Nadu Civil Supplies Corporation (TNCSC) for the Public Distribution System till 30th June 2009.

K. GNANADESIKAN,  
*Principal Secretary to Government.*